Budget of Commonwealth Games 2010

1485. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the total Budget for 2010 Commonwealth Games at Delhi;
- (b) whether all money is being given by the State; and
- (c) whether Government is satisfied with the progress of construction work of Commonwealth sites, Airports, Roads, Flyovers and Stadia?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The current estimates for the budget for holding Commonwealth Games, 2010 at Delhi are Rs. 9865 crore.

- (b) Out of the above, Rs. 1770 crore has been approved for release to the Government of National Capital Territory of Delhi (GNCTD), for various sports, civic projects etc. related to the Commonwealth Games, 2010. These projects of GNCTD will entail expenditure of Rs. 9000 crore and the balance funds would be met by them from their own resources.
- (c) The projects related to the Commonwealth Games will be completed in time for the Games.

PAPERS LAID ON THE TABLE

MOU (2009-10) between Government of India and HUDCO

THE MINISTER OF HOUSING URBAN POVERTY ALLEVIATION AND THE MINISTER OF TOURISM (KUMARI SELJA): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Housing and Urban Development Corporation Limited (HUDCO), for the year 2009-2010. [Placed in Library. See No. L.T. 137/15/09]

- I. Notifications of Ministry of Personnel, Public Grievances and Pensions
- II. Memoranda of Understanding (2009-10) between Government of India and various Corporation Ltd.

III. Outcome budget (2009-10) of Department of Space and Ministry of Science and Technology

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC